

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 707/2014
OA No. 1245/2014**

New Delhi this the 14th day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

P.B. Singh,
120, Daftary Chamber,
Supreme Court of India,
New Delhi-110001

- Petitioner/Applicant

(Petitioner in person)

VERSUS

1. Shri Ajit Kumar Seth,
Cabinet Secretary,
Cabinet Secretariat,
Rashtrapati Bhawan,
South Block, New Dehi-110014
2. Shri P.K. Malhotra,
Secretary,
Department of Legal Affairs,
Ministry of Law & Justice,
4th Floor, Shastri Bhawan,
New Delhi-110001
3. Shri Sanjay Singh,
Secretary,
Legislative Department,
Ministry of Law & Justice,
4th Floor, Shastri Bhawan,
New Delhi-110001
4. Shri Sanjay Kothari,
Secretary,
Department of Personnel & Training,
Ministry of Personnel & Public Grievances,
North Block, New Delhi

- Respondents

(By Advocate: Mr. Rajesh Katyal)

O R D E R (Oral)**Mr. V. Ajay Kumar, Member (J):**

When this Contempt Petition is taken up for hearing, it is submitted that the respondents have filed Writ Petition No. 3910/2014 against the orders of this Tribunal in OA No. 1245/2014 and the same is pending.

2 In the circumstances, this Contempt Petition is closed with liberty to petitioner to file an application for revival, once the Writ Petition is finally decided by the Hon'ble High Court. Notices are discharged. No costs.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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